

**Government of India**  
**Department of Empowerment of Persons with Disabilities (Divyangjan)**  
**Ministry of Social Justice and Empowerment**  
**Rajya Sabha**

**Unstarred Question No. 1903**  
**To be answered on 04.08.2021**

**Employment opportunities for the disabled**

1903. **Dr. Amee Yajnik:**

Will the Minister of **Social Justice And Empowerment** be pleased to state:

- (a) whether it is a fact that there is no data of Persons with Disabilities (PwDs) job seekers since 2015;
- (b) if so, the details of Government's initiatives to boost employment opportunities for the disabled; and
- (c) the details of reservation provided to the disabled under the Rights of Persons with Disabilities Act?

**ANSWER**  
**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT**  
**(SUSHRI PRATIMA BHOUMIK)**

- (a) As per information provided by the Ministry of Labour & Employment, data on persons with disabilities (PwDs), who are job seekers, for the period 2015-2017 is as under:

Year	Registration (In thousand)
<b>(A) Special Employment Exchanges</b>	
2015	4.4
2016	3.8
2017	2.8
<b>(B) All Exchanges (Excluding Special Employment Exchanges)</b>	
2015	37.7
2016	34.9
2017	29.3

(b) & (c) The Government enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force on 19.04.2017. The said Act *inter-alia* provides reservation of not less than 4 per cent in vacancies in Government establishments to the following category of persons with benchmark disabilities:-

(a)	blindness and low vision	1%
(b)	deaf and hard of hearing	1%
(c)	locomotor disability including cerebral palsy, leprosy cured, dwarfism, acid attack victims and muscular dystrophy;	1%
(d)	autism, intellectual disability, specific learning disability and mental illness;	1%
(e)	multiple disabilities from amongst persons under clauses (a) to (d) including deaf- blindness.	

In order to implement the provision of reservation in Government employment envisaged under the RPwD Act, 2016, the Ministry notified the list of 3566 posts (1046 in Group A, 515 in Group B, 1724 in Group C and 281 in Group D) identified suitable for various categories of persons with benchmark disabilities on 04.01.2021.

Further, the Government implements an umbrella scheme, namely, Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA) which has a component for Skill Development of Persons with Disabilities (PwDs). Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (between the age group of 15 to 59 years) in March, 2015 with a view to enhancing their scope of employability in both public and private sectors besides promoting self-employment.

The Ministry also implements incentive scheme for providing employment to persons with disabilities (PwDs) in the private sector.

Further, to promote entrepreneurship among PwDs, financial assistance in terms of loan on subsidized rates is provided by National Handicapped Finance and Development Corporation.

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